

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 79

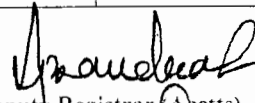
DATED: 22/4/2019

Sanction is hereby accorded to the allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488- D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

Rs. In lacs.

S. No	Name of the Court	001-Salary.	002-T.E	007- O.E	014- POL	103-Office equipments & Appliances.	2071-P&ORB (NPS)
1	Pr. D&S Judge, Srinagar.	---	1.00	---	---	---	---
2	Pr. D&S Judge, Kargil.	---	2.00	---	---	---	---
3	Pr. D&S Judge, Ganderbal.	---	---	---	---	0.50	---
4	Pr. D&S Judge, Anantnag.	---	---	---	---	---	1.50
5	Pr. D&S Judge, Kupwara.	---	---	---	---	0.15	1.50
6	Pr. D&S Judge, Kathua.	---	---	---	---	0.25	---
7	Pr. D&S Judge, Kulgam.	---	---	---	---	---	1.00
8	Addl. D&S Judge, Kathua	---	0.20	---	---	---	---
9	C.J.M. Samba.	---	0.30	---	---	---	---
10	C.J.M. Kathua.	---	0.30	---	---	---	---
11	C.J.M. Doda.	---	0.50	---	---	---	0.60
12	C.J.M. Kargil.	---	0.90	---	---	---	---
13	C.J.M. Kishtwar.	---	0.30	---	---	---	---
14	C.J.M. Leh.	---	1.50	---	---	---	---
15	Excise Mag. Jammu.	---	0.15	---	---	---	---
16	Sub Judge, Batote.	---	0.30	---	---	---	---
17	Sub Judge, Nowshera.	---	---	0.25	0.20	---	---
18	Sub Judge, Bijbehara.	---	0.60	---	---	---	---
19	Spl. Mob. Mag. Kargil.	---	0.40	---	---	---	---
20	Spl. Mob. Mag. Bhaderwah.	---	0.25	---	---	---	0.40
21	Spl. Mob. Mag. Trehgam.	---	---	---	---	---	0.50
22	Spl. Mob. Mag. Jammu.	---	---	---	---	---	0.40
23	Municipal Mag. Jammu	---	0.40	---	---	---	---
24	P&T Mag. Jammu.	---	0.30	---	---	---	---
25	Judge, Small Causes Court, Srinagar.	---	---	---	---	---	0.50
26	Munsiff, Aishmuqam.	---	---	0.45 (D/W) for watch & Ward.	---	---	---
27	Munsiff, Bhaderwah.	---	---	---	---	---	0.50
28	City Munsiff, Srinagar.	---	---	---	---	---	0.50
29	Ist. Addl. Munsiff, Srinagar.	---	---	---	---	---	0.50
30.	Addl. Mob. Mag. Batalik (Drass)	---	---	---	---	---	2.00
31	Addl. Mob. Mag. Shopian	---	---	---	---	---	0.50
32.	Distt. Mag. Bandipora.	1.50	---	---	---	---	0.20
33	Tehsildar, Leh.	1.50	---	---	---	---	0.15
34	Tehsildar, Poonch(Haveli)	---	0.10	---	---	---	---
35	Tehsildar, Sumbal.	1.50	0.20	---	---	---	---

By Order.


 Deputy Registrar (Accounts) 22/4/19

No: 1611-64/AC Dated: 22/4/2019

Copy to the:-

- 1-6. Pr. D&S Judge, Srinagar/Kargil/Ganderbal/Anantnag/Kupwara/Kathua/Kulgam..
7. Addl. D&S Judge, Kathua.
- 8-13. C.J.M. Samba/Kathua/Doda/Kargil/Leh/Kishtwar.
14. Excise Magistrate, Jammu.
- 15-17 Sub Judge, Batote/Nowshera/Bijbehara.
- 18-21 Spl. Mobile Magistrate, Kargil/Bhaderwah/Trehgam/Jammu
22. Municipal Magistrate, Jammu.

Contd...2/-

23. P&T Magistrate, Jammu.
- 24-25 Munsiff, Aishmuqam/Bhaderwah.
26. City Munsiff, Srinagar.
27. Ist. Addl.Munsiff, Srinagar.
28. Addl. Mob. Mag. Batalik (Drass)/Shopian.
29. District Magistrate, Bandipora.
30. Judge, Small Causes Court, Srinagar.
- 31-33. Tehsildar, Leh/Sumbal/Poonch(Haveli)
34. Treasury Officer, Saddar Try. Srinagar.
35. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 36-53 Treasury Officer, Kargil/Ganderbal/Anantnag/Kupwara/Kathua/Samba/Doda/Leh/ Batote/
Nowshera/Bijbehara/Bhaderwah/Trehgam/Aishmuqam/Batalik(Drass), Bandipora/Sumbal/
Poonch/Kishtwar/Shopian/Kulgam..
..... for inf. and n/a.
54. Order Book.

He nic for up- loading.
Jhr

Praveen 22/4/19
Deputy Registrar(Accts)
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